

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3507
ANSWERED ON:24.08.2011
EMPLOYMENT TO DEPENDANTS
Chowdhury Shri Bansagopal

Will the Minister of COAL be pleased to state:

(a): whether the Ministry and Eastern Coalfields Limited have received any representations requests for providing employment to the dependants of the missing employees.

(b): if so, the details thereof:

(c): whether the Government considered/proposes to consider these requests;

(d): if so, the details and the present position thereof alongwith the time by which final decision in this regard is likely to be taken:and

(e): if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(e):A representation was received from Shri Bansa Gopal Chowdhury, Hon'ble Member of Parliament (Lok Sabha) by the Eastern Coalfields Limited requesting for providing employment to the dependents of missing employees. The request was examined with reference to the policy of the company and provisions of National Coal Wage Agreement (NCWA) in consultation with the Additional Solicitor General of India. The request could not be acceded to as there is no enabling provision in NCWA for providing employment to the dependents of missing employees.